

APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated: 28th November, 2024

Notification

Sub.: Introduction of E-Filing for Cases in APTEL

The Appellate Tribunal for Electricity (APTEL) is pleased to announce the implementation of E-Filing System from 02.12.2024 (Monday).

Ld. Advocates/litigants are requested to go through the SOP available on APTEL website before availing the said facility.

Sd/-

Registrar

To:

All Ld. Advocates

Copy to:

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson

PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)

PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

PPS to Hon'ble Mr. Virender Bhat, Judicial Member

PS to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Dy. Registrar (MJS)

All Notice Boards